

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
**FOR THE ATTENTION OF THE CREDITORS OF
MAXGROW OVERSEAS LIMITED**

RELEVANT PARTICULARS

1. Name of Corporate Debtor	MAXGROW OVERSEAS LIMITED
2. Date of Incorporation Of Corporate Debtor	05/08/2008
3. Authority Under Which Corporate Debtor Is Incorporated / Registered	RoC-Kolkata
4. Corporate Identity No./Limited Liability Identification No.of corporate debtor	U51909WB2008PLC128225
5. Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Registered Address: Natural Height Complex, 1C Building-No-5 Phase I, VIP Road, Opp. Haldiram (Air Port) Kolkata, West Bengal - 700052 Address Other Than R/O: 103, Hubtown Solaris, N S Phadke Marg Andheri (East) Mumbai Maharashtra - 400069
6. Insolvency commencement date in respect of Corporate Debtor	19/05/2022
7. Estimated date of closure of insolvency resolution process	15/11/2022
8. Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Mr. Sushil Kumar Agrawal Registration No. IBBI/PA-001/IP-P02136 / 2020-2021/13281
9. Address and e-mail of the Interim Resolution Professional, as registered with the Board	Avani Oxford, Phase 1, Block 2, Lobby 2 Flat No. 4B, 136 Jessore Road, Near Lake Town Swimming Pool, Kolkata, West Bengal, 700055 Email - avafca@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	AAA INSOLVENCY PROFESSIONALS LLP, Kolkata Office- Mousumi Co. Op. Housing Society 15B, Ballygunge Circular Road, Kolkata-700019 Email - ip.maxgrowoverseas@gmail.com
11. Last date for submission of claims	02/06/2022
12. Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	N/A
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14. (a) Relevant Forms and (b) Details of authorized representatives are available:	(a) https://www.ibbi.gov.in/home/downloads (b) N/A

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **MAXGROW OVERSEAS LIMITED** on 19/05/2022.

The creditors of **MAXGROW OVERSEAS LIMITED**, are hereby called upon to submit their claims with proof on or before 02/06/2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class in Form CA- N/A.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 21/05/2022
Kolkata:

Mr. SUSHIL KUMAR AGRAWAL,
Reg No.: IBBI/PA-001/IP-P-02136/2020-2021/13281



পেগাসাস তদন্তের রিপোর্ট পেশ করার সময় বাড়ল চার সপ্তাহ

রক্ষা (বাক্ত্রী)	৮,৪২০.০৭	২,০২৮.০৮	৬,৮২৭.৭৬	১৬,৩০৫.৯২	১০,৮৭৫.৬৭
রক্ষা (বাক্ত্রী)	৮,৪২০.০৭	২,০২৮.০৮	৬,৮২৭.৭৬	১৬,৩০৫.৯২	১০,৮৭৫.৬৭
রক্ষা (বাক্ত্রী)	৬,০৭০.১৮	১,৪৯৭.৪২	৪,৮৮০.৯২	১১,৮২১.৮০	৯,৮৬৮.৯০
রক্ষার জন্য আনুপাতিক	৭,২৮৪.০২	১,১১৩.২২	৪,১২১.২১	১২,০৫০.৬২	১১,২৬৭.১৮
	৯৭৬.৭১	৯৭৬.৭১	৯৭৬.৭১	৯৭৬.৭১	৯৭৬.৭১
মোট	-	-	-	৬২,৯২২.৮৮	৫৩,২৭১.৫০
	৫০.৪৫	১০.৪৪	৩৮.৪২	৯৯.৬৫	৮৮.১৯
	৫০.৪৫	১০.৪৪	৩৮.৪২	৯৯.৬৫	৮৮.১৯

সম্ভোগ্য বিকোয়ারমেন্টস-র রেগুলেশন, ২০১৫ সালের রেগুলেশন ৩৩ অধীনে স্টক এক্সচেঞ্জ
সমালোচকের বিশদ ফর্ম্যাটের সাধারণ উপরোক্ত। সম্পূর্ণ আর্থিক ফলাফল এবং এর সাধারণ অভিত
বিশের বোর্ড অফ ডিরেক্টরের সভায় অনুমোদিত হয়েছে। অনলাইনে বেসইডি (নিরীক্ষিত আর্থিক ফলাফলের
উ (<http://www.wpl.co.in>) এবং বিএসই লিমিটেডের (www.bseindia.com) ওয়েবসাইটেও পাওয়া

উত্পাদিত লিমিটেড - এর
পরিচালন পর্ষদের পক্ষে
স্বা/-
শি. আগরওয়াল
(ম্যানেজিং ডিরেক্টর)
DIN : 00249468

FORM A
PUBLIC ANNOUNCEMENT
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(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
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MAXGROW OVERSEAS LIMITED

RELEVANT PARTICULARS	
1. Name of Corporate Debtor	MAXGROW OVERSEAS LIMITED
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3. Authority Under Which Corporate Debtor Is Incorporated / Registered	RoC-Kolkata
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8. Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Mr. Sushil Kumar Agrawal Registration No. IBBI/IPA-001/IP-P02136 / 2020-2021/1328
9. Address and e-mail of the Interim Resolution Professional, as registered with the Board	Avani Oxford, Phase 1, Block 2, Lobby 2 Flat No. 4B, 136 Jessore Road, Near Lake Town Swimming Pool, Kolkata, West Bengal, 700055 Email - avafca@gmail.com
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11. Last date for submission of claims	02/06/2022
12. Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	N/A
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14. (a) Relevant Forms and (b) Details of authorized representatives are available:	(a) https://www.ibbi.gov.in/home/downloads (b) N/A

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Date : 21/05/2022
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